

CENTRAL ADMINISTRATIVE TRIBUNAL
- PRINCIPAL BENCH

4

R.A. NO. 106 of 1996
in

O.A. NO. 963 of 1996

Dated 9.7.1996

HON'BLE SHRI JUSTICE A. P. RAVANI, CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Ganga Dutt

... Applicant

-Versus-

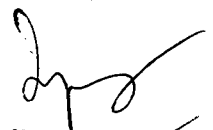
Central Public Works Department
through its Director General
(Works) & Another.


... Respondents

ORDER (By Circulation)

Shri Justice A. P. Ravani -

No case for review has been made out. Hence,
review application is rejected.


(K. Muthukumar)
Member (A)


(A. P. Ravani)
Chairman

/as/